

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 64

Dated: Guwahati, the 23rd May, 2023

Hon'ble the Chief Justice has been pleased to nominate the following Hon'ble Judges of the Information and Communication Technology (ICT) Committee for monitoring various ICT related matters of the Principal Seat and the Outlying Benches:

Sl. No.	Name of Hon'ble Judge	Bench
1	Hon'ble Mr. Justice Kalyan Rai Surana	Principal Seat
2	Hon'ble Mr. Justice Soumitra Saikia	Aizawl Bench
3	Hon'ble Mr. Justice Devashis Baruah	Kohima Bench
4	Hon'ble Mr. Justice Arun Dev Choudhury	Itanagar Permanent Bench

This Notification will come into force with immediate effect.

By order,

Sd/- Gautam Baruah

REGISTRAR GENERAL

Memo No. HC.III-07/2015/3026-3047/G (Pt.) dated 23rd May, 2023.

Copy to:

1. The Registrar (Admin./Vig./Judl./Estt.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Registrar, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Permanent Bench, Naharlagun
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
5. The Joint Registrar _____, Gauhati High Court, Guwahati.
6. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
7. The Deputy Registrar _____, Gauhati High Court, Guwahati.
8. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
9. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
10. The Assistant Registrar _____, Gauhati High Court, Guwahati.
11. The P.S. to Hon'ble Mr. Justice Suman Shyam, Gauhati High Court, Guwahati, for his Lordship's kind information.

12. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Gauhati High Court, Guwahati, for his Lordship's kind information.
13. The P.S. to Hon'ble Mr. Justice Soumitra Saikia, Gauhati High Court, Guwahati, for his Lordship's kind information.
14. The P.S. to Hon'ble Mr. Justice Devashis Baruah, Gauhati High Court, Guwahati, for his Lordship's kind information.
15. The P.S. to Hon'ble Mr. Justice Arun Dev Choudhury, Gauhati High Court, Guwahati, for his Lordship's kind information.
16. The P.S. to Hon'ble Mr. / Mrs. Justice _____, Gauhati High Court, Guwahati, for the information of his / her Lordship / Ladyship.
17. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Notification in the website of the Gauhati High Court.*
18. The Court Manager, Gauhati High Court, Guwahati.
19. The Administrative Officer (Judicial), _____ Section, Gauhati High Court, Guwahati.
20. The Court Officer, No I/ II, Gauhati High Court, Guwahati.
21. The Chief Security Officer, Gauhati High Court, Guwahati.
22. The C.A. to the Registrar General, Gauhati High Court, Guwahati.



REGISTRAR GENERAL